

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP NO.20/2005 in
CA No. 1268/2004

New Delhi this the 13th day of May, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Smt. Shakuntla Rani,
W/o Shri Shanker Dass,
R/o H.No.A-5, Mahindra Park,
Delhi-33.
2. Smt. Adrash Kumari,
W/o Shri Ranbir Rai,
R/o H.No.120 B, Ashok Vihar Phase-III,
Delhi-9.
3. Smt. Ignatia Minj,
W/o Shri Pascal Minj,
R/o E Pocket, 291-A, LIG Flat,
GTB Enclave, Nand Nagri, Delhi-93
4. Smt. Pratibha Gupta,
W/o Shri V.P.Ratha,
R/o 380 Hakikat Nagar,
Kingsway Camp, Delhi.
5. Smt. Raj Kumari,
W/o Shri Prakash Chand,
R/o 2/6 D East Azad Nagar,
Gali No.8, Delhi.
6. Smt. Shakuntal Devi,
W/o Shri Om Prakash,
R/o E-2/346-347, Nand Nagri,
Delhi-94.
7. Smt. Leela Malik,
W/o Shri Satya Pal Malik,
R/o Block A-1, House No. 98-A,
Lawrance Road, Delhi.
8. Smt. Santosh Bala,
W/o Sh. Abhimanyu Kumar,
R/o 6/129, Lodhi Rajpoot Mohalla,
Shahdara, Delhi.
9. Smt. Dropadi Gupta,
W/o Shri Kundan Lal,
R/o B-10, Kasturba Niketan,
Lajpat Nagar, New Delhi-24

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10. Smt. Gian Naruala,
W/o Shri K.K.Narula,
R/o 68-H, Vikaspuri, New Delhi.

11. Smt.Salisaba Toppo,
W/o Shri N.Toppo,
R/o ED-89 C, Pitampura,
Delhi.

12. Smt. Shanti Sharma,
W/o Shri Kewal Krishan,
R/o 2642, Basti Punjabiyan,
Subzi Mandi, Delhi-7

Petitioners

(By Advocate Shri Sushil Sharma proxy for
Shri Yogesh Sharma)

VERSUS

Shri Jitendra Narain,
Director,
Directorate of Social Welfare,
Govt. of NCT of Delhi,
GLNS Complex, Delhi Gate,
New Delhi.

Respondent

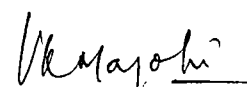
(By Advocate Shri Ajesh Luthra proxy for
Shri Vijay Pandita)

ORDER (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Vide Annexure R-2 dated 28.3.2005 directions of the Tribunal contained in order dated 24.5.2004 have been complied with by the respondents. As such these proceedings are dropped and notice issued to the respondent is discharged.


(Mrs. Meera Chhibber)
Member (J)


(V.K.Majotra)
Vice Chairman (A)

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13.5.05